

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Suman K S	Sri Indra Power Energies Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

*Suman K.S*

ADVOCATE FOR RESPONDENT/s:

*S. Rajesh*

**ORDER**

1. Heard Shri Suman K.S, learned Counsel for the Petitioner and Shri S. Rajesh, learned Counsel for the Respondent, through Video Conference.
2. The learned Counsel for the Respondent accepts notice for the Respondent and waives further notice and requests short time to file statement of objections. The learned Counsel for the Respondent is directed to file Statement of objections well before the next date of hearing, duly serving the copy on the other side.
3. Post the case on **04.09.2020**.



**MEMBER (T)**



**MEMBER (J)**

Shruthi

